

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.1453/1997

New Delhi: Dated: this 27th day of July, 1998.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Mahabir Prasad Sharma
S/o Shri Girdhari Lal,
R/o Town & P.O. Bhokarpurhri,
Dist. Muzaffarnagar

.....Applicant.

(None for applicant)

Versus

Union of India through
C.O. Engineer Stores Depot,
Delhi Cantt.- 10

.....Respondents.

ORDER(ORAL)

None appeared for the applicant even on
second call.

I note that none had appeared for applicant
on last 3 consecutive dates. Under the circumstance
the OA is dismissed for non-prosecution. No costs.

Adige
(S. R. ADIGE)
VICE CHAIRMAN (A)

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